

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3989
ANSWERED ON:18.12.2012
TRICYCLES FOR DISABLED
Bhagora Shri Tarachand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that around 250 tricycles purchased for the disabled persons are lying in the store of the Municipal Corporation of Delhi (MCD) for over three years;
- (b) if so, the details thereof and the reasons for not distributing such tricycles to the disabled persons; and
- (c) the action taken by the Government against the erring authorities in this regard along with the steps taken to give such tricycles to the disabled persons immediately?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): 1610 tricycles were purchased during the year 2008-2009 by the erstwhile Municipal Corporation of Delhi (MCD) for distribution to the disabled persons. Out of these, 1360 tricycles, to be distributed on recommendations of the area Municipal Councillors, were delivered directly to the Deputy Commissioners of 12 zones and 250 tricycles, to be distributed under discretionary quota, were kept in the custody of the then Community Service Department, MCD (erstwhile Corporation). The tricycles under discretionary quota were to be distributed on the recommendations of Mayor, Deputy Mayor, Chairman, Standing Committee, Leader of House and the leader of Opposition and the area Municipal Councillors. The undistributed tricycles could not be distributed due to unavailability of requisite recommendations.